## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong\_\_ November, 2019

No.HCM.II/123/Pt/2015/Estt./72 : It is hereby notified to all concerned that 07<sup>th</sup> & 8<sup>th</sup> November, 2019 (Thursday & Friday) are declared as holidays in the High Court as well as all Subordinate Courts on account of Nongkrem Dance & Wangala Dance Festival respectively.

REGISTRAR GENERAL

Memo. No. HCM.II/123/Pt/ 2015/Estt./72-A Dated, Shillong Nov, 2019 Copy to:-

- 1. The Joint Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- 3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati.
- 4. The Registrars, High Court of Meghalaya, Shillong.
- 5. The Director, Meghalaya State Judicial Academy, Shillong.
- 6. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
- 7. The Deputy Registrars, High Court of Meghalaya, Shillong.
- 8. The Assistant Registrars, High Court of Meghalaya, Shillong. 9. The Chief Librarian, High Court of Meghalaya, Shillong.
- 10. The Chief Translator (In-charge Stationery), High Court of Meghalaya, Shillong.
- 11. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 13. The Court Officers, High Court of Meghalaya, Shillong.
- 14. Notice Board
- 15. Office File.

5/11/19

REGISTRAR GENERAL